title: Need to cancel the circular on suspension of fresh registration of industrial units for claiming benefits under the schemes of North East Industrial and Investment Promotion Policy.

SHRI GAURAV GOGOI (KALIABOR): I would like to draw the kind attention of the Government towards the need to cancel the Circular on suspension of Registration under the schemes of North East Industrial and Investment Promotion Policy (NEIIPP).

As the Government is aware that Special Fiscal package policy came into force in 1997 and lapsed in 2007. In 2007, the policy was again revised by the then Government to promote industrialization in the states of NER leading to overall growth of the region. The provision of NEIIPP upheld the competitiveness of the North Eastern Industries. However, despite having three years of expiration, the Government issued a circular, wherein fresh registration of industrial units for claiming benefits of the schemes under NEIIP, 2007 has been suspended w.e.f. 01.12.2014.

It is an attempt to dilute the fiscal incentive meant to boost investments in the industrially backed region, particularly Assam. Such a step will adversely affect the interests of the NER and a big blow to both industrialization and tourism efforts, particularly Assam. The core idea of the 'Make in India' campaign will not be achieved, if we don't promote industries in the North Eastern States. Going by the figures of the Economic Survey of Assam 2014-15, the GSDP growth in the Industry sector during the year 2013-2014 is 34.7% with 2004-2005 as the base year. This per se is self-explanatory of the potential of the aforesaid scheme.

Hence, I request the Hon'ble Minister of Commerce and Industry to kindly take necessary steps to cancel the circular issued for the purpose to protect the

interests of the North Eastern states in general and Assam in p0articular for, this policy of the purpose to protect the interests of the North eastern states in general and Assam in particular, for this policy of the government, if taken forward will imply that the government is not making the North Eastern States a part of the 'Make in India' campaign.